

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

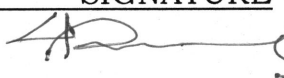

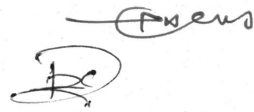
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	P. S. GUPCHUP	PCS - R-1	
2	Kamal Agrawal	CA - Petitioner	
3	PHOOL CHAND JAINI with i/b Raymond & Co.	Respondent No 3 nil	

ORDER

Co. Appeal No.33/58,59/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. In spite of the fact of communication to one M/s. K.C. Goenka ^{as} stated by the Petitioner, no one is present.
3. An Additional Affidavit has been filed by the Petitioner, copy of which was served on R-3, ~~who~~ is now seeking time to file Reply to the said Additional Affidavit. Time is granted and directed to file the same on or before 20.03.2017 with a copy in advance to the other side.
4. Thereafter, since the pleadings are now complete, the main Petition is listed for final hearing on **10.04.2017**. Date is duly communicated to both the sides.

sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

02.03.2017.